

ITEM NO.1501

Court 3 (Video Conferencing)

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7865/2009

SHREE CHOUDHARY TRANSPORT CO.

Appellant(s)

VERSUS

INCOME TAX OFFICER

Respondent(s)

Date : 29-07-2020 This appeal was called on for pronouncement of judgment today.

For Appellant(s)

Mr. Sarad Kumar Singhania, AOR

For Respondent(s)

Mr. B. V. Balaram Das, AOR
Mrs. Anil Katiyar, AOR

O R D E R

Hon'ble Mr. Justice Dinesh Maheshwari pronounced the judgment of the Bench comprising Hon'ble Mr. Justice A.M. Khanwilkar and His Lordship.

The civil appeal is dismissed in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)

[Signed reportable judgment is placed on the file]